

OFFICE OF DISTRICT & SESSIONS JUDGE (HQs) : DELHI
ORDER

In partial modification to this office order No.1380/52844-874/Bail Power/Gaz/2019 dated 11.06.2019, in exercise of powers vested in the undersigned, the following Judicial Officers are authorized under section 10(3) of the Criminal Procedure Code, 1973 to dispose of bail/urgent application pertaining to the Police Station /investigating agencies of Central District/Sessions Division of Delhi as mentioned against their respective names, **with effect from 02.09.2019** till further orders:-

S.No	Addl. Sessions Judge	Name of Police Stations & Investigating Agencies	1 st Link Addl. Sessions Judge	2 nd Link Addl. Sessions Judge
1	Sh. Mohd. Farrukh Addl. Sessions Judge (POCSO) (Central)	Pratap Nagar (Gulabi Bagh), Civil Lines, Roop Nagar, Timarpur, Burari, Subzi Mandi, Bara Hindu Rao, Maurice Nagar, Crime Branch of Central Police District, Wazirabad.	Ms. Deepali Sharma Addl. Sessions Judge (POCSO) (Central)	Sh. Ashish Aggarwal Addl. Sessions Judge (Central)
2	Ms. Deepali Sharma Addl. Sessions Judge (POCSO) (Central)	Pahar Ganj, Nabi Karim, DBG Road, Chandni Mahal, Jama Masjid, Kotwali, Sadar Bazar, Kashmere Gate, Kashmere Gate Metro Station IPR, E.O.W., CBI (Other than PC Act), CAW Cell, Official Secrets Act 1923, Wild Life Protection Act 1972, Special Acts, Enforcement Directorate.	Sh. Ashish Aggarwal Addl. Sessions Judge (Central)	Sh. Mohd. Farrukh Addl. Sessions Judge (POCSO) (Central)
3	Sh. Ashish Aggarwal Addl. Sessions Judge (Central)	Hazarat Nizamuddin Rly. Station, RMD, RPF, NDRS, Darya Ganj, Hauz Qazi, I.P. Estate, Sarai Rohilla, Sarai Rohilla (Railway), Kamla Market, Lahori Gate, Karol Bagh, Rajinder Nagar, Parsad Nagar, Special task force of Delhi Police, Delhi Cantt. Railway Station, Subzi Mandi Railway Station.	Sh. Mohd. Farrukh Addl. Sessions Judge (POCSO) (Central)	Ms. Deepali Sharma Addl. Sessions Judge (POCSO) (Central)

Girish Kathpalia
(GIRISH KATHPALIA) 31.8.19

District & Sessions Judge (HQs)
Delhi *Q*

Dated **31 AUG 2019**

No. 1909/65656-677 /Bail Power/Gaz/2019

Sub:-Bail Roster.

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Officers concerned.
3. Sh. Ramesh Kumar-I, Spl. Judge (NDPS) (Central) Tis Hazari Courts, Delhi.
4. Ms. Pinki, Addl. Sessions Judge (Central) Tis Hazari Courts, Delhi.
5. Dr. Kamini Lau, Addl. Sessions Judge (Central) Tis Hazari Courts, Delhi.
6. Ms. Rekha, Addl. Sessions Judge (Electricity) Tis Hazari Courts, Delhi.
7. Ms. Neelofer Abida Perveen, Spl. Judge (NDPS) (Central) Tis Hazari Courts, Delhi.
8. Sh. Satish Kumar, Spl. Judge (FTC) (Central) Tis Hazari Courts, Delhi.
9. The AO(J), Filing Section, Admn. Branch (I,II&III), General Branch (Central) Facilitation Centre, Lock-up, Tis Hazari Courts, Delhi.
10. The Director, Directorate of Prosecution, Govt. of NCT of Delhi.
11. The Public Prosecutor, Delhi.
12. The Reader/ PS to the undersigned.
13. The Website Committee (Hindi & English) Tis Hazari Courts, Delhi.
14. The Secretary, Bar Association, all Court Complexes, Delhi/New Delhi.
15. The R&I Branch (Central) for uploading on LAYERS.

District & Sessions Judge (HQs)
Delhi *Q*